

Cash, Bank Balances, FDRs, NSCs, Shares etc.	Rs. 25,15,987.00
Jewellery, House- holds and moveable properties	Rs. 18,36,049.00
Immoveable Pro- perties	Rs. 17,39,321.00

Besides, a large number of incriminating documents were seized which are under scrutiny.

(b) As a result of above mentioned searches, 4 Income Tax Officials were arrested and released on bail. Out of 31 Income Tax Officials whose residential/office premises were searched, against 2 officials charge-sheets have been filed in the courts and against 2 officials departmental proceedings have been initiated. Case against one official has been closed as the allegations were not substantiated. Cases against the remaining 26 Income Tax Officials are under investigation.

(c) The 2 officials against whom chargesheets have been filed are facing trial in Courts.

[English]

Import of Sugar

8567. SHRI H. N. NANJE GOWDA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have finally decided about the quantum of sugar to be imported during the current financial year for ultimate distribution of the same to the consumers and to meet the shortfall expected during the year; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K. PANJA) : (a) and (b) Further imports of sugar during the current financial year 1986-87 to meet the requirement of internal consumption would depend on the sugar production expected

to be achieved during 1986-87 sugar year (October-September). Since it is too early to make a reliable estimate of sugar production during the said year 1986-87, it is not possible to make an assessment for the present regarding the total requirement of imported sugar for the financial year 1986-87.

[Translation]

Setting up of Banking Service Recruitment Board in Bihar

8568. SHRI KUNWAR RAM : Will the Minister of FINANCE be pleased to state :

(a) whether a decision has been taken to set up Banking Service Recruitment Board in Bihar;

(b) if so, when it is likely to be set up; and

(c) if not the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) The selection and appointment of the Chairman, BSRB, Patna is under process and the Board will be set up as soon as the Chairman is appointed.

(c) Does not arise.

[English]

Operation of Pilot Test House Project

8569. SHRI SHANTARAM NAIK : Will the Minister of COMMERCE be pleased to state :

(a) whether the Pilot Test House Project has started functioning;

(b) whether the Project proposes to provide testing facilities for products other than engineering products; and

(c) the date and year by which the project would be fully operational ?